

- (i) Devi Prasad Goenka, 208, Stock Exchange Building, Dalal Street, Bombay.
- (ii) Satyanarayan Khetan, Cabin No. 15, 5th floor, Stock Exchange Building, Dalal Street, Bombay.

During the search of office premises of share brokers, cash amounting to Rs. 97,593 was found.

Opening of a Steel Plant in Vidarbha, Maharashtra

2816. SHRI MUKUL WASNIK : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether any survey has been made in Vidarbha region of Maharashtra to find out the feasibility of opening a steel plant; and

(b) if so, the finding thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : (a) and (b). In May, 1975 MECON had submitted a feasibility report to SAIL for an integrated steel plant of 2.5 million tonnes capacity based on iron ore deposits at Surajgarh in Maharashtra. This matter was not pursued.

Reservation and Workers Capital Issue

2817. SHRIMATI KISHORI SINHA : Will the Minister of FINANCE be pleased to state :

(a) whether sanction for capital issues will now be subject to five per cent of the issue being reserved for staff and workers of the firm;

(b) if so, whether this scheme has been accepted by the trade unions; and

(c) if not, the steps taken to implement workers' share holding in industries in which they are working ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). As per guidelines placed on the Table of the House on 1st August, 1985 companies will be advised that while proposing a further issue of capital to the

Controller of Capital Issues, they should reserve 5% of the further issue for their employees/workers on an equitable basis. The guidelines have been generally welcomed.

[Translation]

Export of Cotton Garments

2818. DR. CHANDRASHEKHAR TRIPATHI : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether the export of cotton garments has increased considerably;

(b) if so, the extent thereof;

(c) whether Government intend to increase the export of cotton garments further;

(d) if so, to what extent and the efforts being made in this regard;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the type of the clothes which have contributed to this increase ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) Yes, Sir.

(b) The exports of cotton garments have increased by 34.7% in value terms in 1984 as compared to 1983.

(c) Yes, Sir.

(d) and (e). A higher target of exports for garments has been fixed for 1985-86. The following are the main steps taken to increase the exports of garments.

(i) With effect from 1st January, 1984 rates of CCS have been revised upwards for certain categories of readymade garments.

(ii) 114 garment and hosiery making machines have been placed on OGL. 97 of these machines are allowed to be imported on payment of concessional duty.

(iii) Entitlement under REP licence for import of essential inputs is permitted. Essential are also

permitted to be imported under the Advance Licensing Scheme for export production.

- (iv) A scheme of 100% Export Oriented Units and Export Processing Zones is in operation which includes several textile items including readymade garments.
- (v) Inspection procedure for readymade garments meant for exports have been simplified.
- (vi) Government has been sponsoring and funding promotional activities such as market studies, Buyer-Seller Meets, participation in International Fairs/Exhibitions etc., in order to increase and diversity exports.

(f) Fashion garments have mainly contributed to this increase.

[English]

Company given clearance for Bottling Machinery

2819. SHRI SOMJIBHAI DAMOR : Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No. 2952 on 12th April, 1985 regarding special import licence issued to companies affected in November, 1984 disturbances in Delhi and state :

(a) whether the DGTD indigenous clearance given for the bottling machinery of Rs. 2.4. crores for Pure Drinks (New Delhi) Ltd.,

(b) whether the bottling machines damaged are not made in India;

(c) if so, the names of companies of which Soft Drink Machinery made;

(d) whether Pure Drinks (New Delhi) Ltd., has bought and installed any machinery; and

(e) if not, whether there has been any reduction in sales and if so, to what extent and in which month ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) Yes, Sir.

(b) and (c). M/s. Mohan Machines, Okhla, New Delhi are the only manufacturers of complete Bottling Plants as reported by the D.G.T.D.

(d) So far M/s. Pure Drinks (New Delhi) Ltd., have not intimated about import/installation of the machinery permitted for import, to their sponsoring authority.

(e) Figures of sales as per report from Superintendent of Central Excise for the period April 1984 to July 1984 and April 1985 to July 1985 are as per statements I and II given below :

Statement I

Figures of production and sales of Ms. Pure Drinks (New Delhi) Ltd. as furnished by Central Excise Department MOR 25

Period	Production in Bottles	Sales in Bottles	Period	Production in Bottles	Sales in Bottles
April, 1984	8242885	8245285	April, 1985	8312618	8307312
May, 1984	9442907	9452603	May, 1985	8054768	8039160
June, 1984	7326933	7294701	June, 1985	7891611	7869240
July, 1984	5777540	5803437	July, 1985	Statement has not been received	

Note : The figures of Production and Sale includes Soda as well. These figures are for MOR 25.